

ITEM NO.20

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 8237/2023

M/S S.J.P. INFRACON LIMITED

Appellant(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

Date : 12-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Avi Tandon, Adv.
Mrs. Meghna Tandon, Adv.
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

Mr. Shaurya Sahay, AOR
Ms. Yoothica Pallavi, Adv.

Mr. Binay Kumar Das, AOR
Mr. Vipin Kumar Saxena, Adv.
Mr. Shivam Saxena, Adv.
Ms. Neha Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar